

**GOVERNMENT OF INDIA**

**MINISTRY OF FINANCE**

**RAJYA SABHA**

**QUESTION NO02.03.2010**

**ANSWERED ON**

**OUTSTANDING ADDITIONAL DEARNESS ALLOWANCE**

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SHRIMATI VANGA GEETHA

Will the Minister of COALHEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING FINANCE be pleased to state :-

480 SHRI VARINDER SINGH BAJWA

(a) the extent to which additional dearness allowance has become due to the Central Government employees and pensioners w.e.f. January, 2010 ; and

(b) by when orders are likely to be issued to allow the same to the Central Government employees and pensioners?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE \_

(SHRI NAMO NARIAN MEENA)

(a) & (b): The extent to which additional dearness allowance has become due to Central Government Employees/ Pensioners with effect from January 2010 is under process. As per extant practice, for the instalment due from January, orders are issued in March of the respective year.